

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI
ORIGINAL APPLICATION NO. 923/2024**

IN THE MATTER OF:

News Item titled "Delhi News Burari mein Yamuna nadee kinare mrit avastha mein milee hazaaro machhaliya durgandh se gamin pareshan" appearing in Jagran.com dated 04.07.2024

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FILED BY:

NEW DELHI
DATED: 03.06.2025


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BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

OA NO. 923/2024

IN THE MATTER OF:

DELHI NEWS BURARI MEIN YAMUNA NADEE KINARE MRIT
AVASTHA MEIN MILEE HAZAARO MACHHALIYA DURGANDH SE
GRAMIN PARESHAN" APPEARING IN JAGRAN. COM DATED
04.07.2024

1. That a notice has been received from Hon'ble National Green Tribunal regarding filing of report before the Hon'ble Court.
2. That, a letter dated 26.05.2025 had been sent to the Sr. Env. Engineer, DPCC, Superintendent Engineer, Delhi Jal Board, and Executive Engineer, Irrigation & Flood Control Department, GNCT of Delhi regarding filing detailed report in r/o of News Item titled Delhi News appearing in Jagran.com dated 04.07.2024.
3. That, without taking detailed report from the Delhi Jal Board, Delhi Pollution Control Committee and without having any machinery/laboratory in this office, some time is required in above said case. Further it is humbly submitted that Revenue Department being a part of administrative department, as such concerned department like DJB, DPCC etc. approach this office due assistance would be provided by this office.
4. That, in addition, a joint inspection had been carried out to checked the issue of death of 1000's fishes in Yamuna River and sampled had been collected by DPCC for analysis (**copy enclosed** as Annexure-I)
5. In view of above, report is submitted before the Hon'ble Court for further direction.

Gm
28/5/25
G. SUDHAKAR, IAS
DISTRICT MAGISTRATE
(CENTRAL)



Annexure-I

GOVT OF NCT OF DELHI
OFFICE OF SUB DIVISIONAL MAGISTRATE (CIVIL LINES)
KHASRA NO.549, 1ST FLOOR, OLD NDPL BUILDING,
BURARI, DELHI-110084

Sub:- Joint Inspection in the matter of Delhi News Burari mein yamuna nadee kinare mrit avastha mein milee hazaaro machhaliya durgandh se gramin pareshan" appearing in jagran. Com dated 04.07.2024 Regarding OA No. 923/2024, News Item titled Delhi News appearing in Jagran.com dated 04.07.2024.

A joint inspection is carried out today (29.03.2025 at 11:45 AM onwards) at the incident site near Ram Ghat regarding the issue of water pollution in River Yamuna leading to death of 1000's of fishes in Yamuna River. The following officer/officials were present:

1. Sh. Ramesh Kumar, SDM, Civil Lines
2. Sh. Yogesh Kumar Executive Engineer, DJB
3. Junior Engineer, CD-2, Irrigation & Flood Control Department
4. Sh. Ashish Uniyal, Junior Environment Engineer, DPCC
5. Sh. Manoj, SHO, PS Wazirabad
6. Sh. Sunny Dalal, Naib Tehsildar, Civil Lines
7. Sh. Vikash Kumar Meena, Junior Environment Engineer, DPCC

During the inspection it was found that the jurisdiction where the death of 1000's of fishes in Yamuna River comes under the Irrigation and Flood Control Department.

During the inspection, water sample had been collected by Environment Engineer, Delhi Pollution Control Committee. (The GEO tag photographs of concerned site are enclosed) and DPCC informed that analysis of samples collected would take around 5-6 days and thereafter report would be filed.

(Signature)
29.03.2025
S.D.M. (Civil Lines)

(Signature)
29/03/2025
ASHISH UNYAL
JEE, DPCC

(Signature)
29/03/2025
Vikash Kumar Meena
JEE, DPCC

(Signature)
29/03/2025
(Naib Tehsildar)
Civil Lines

